

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**


CP(CAA) No.305/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		MSP Metalics Ltd	
Under Section		391(2) & 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. Ms Manjiv Bhutaria
Adv } Petitioner
Mr Debagha Basu
Adv }



12/12/17

ORDER

Ld. Counsel for the petitioners is present.

List it on 11/01/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)